

(71)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.225/95

Between:

K.M.Thomas *Kutti*

And

1. Chief Personnel Officer,
South Central Railway,
Railnilayam, Secunderabad.
2. Controller of Stores,
South Central Railway,
Railnilayam, Secunderabad.
3. General Manager,
South Central Railway,
Railnilayam, Secunderabad.
4. G.Amada Krishna, Head Clerk,
Office of the Controller of the Stores,
South Central Railway,
Railnilayam, Secunderabad.

Date of Order: 20.2.95.

...Applicant.

...Respondents.

Counsel for the Applicant : Mr.G.V.Sudha Rao

Counsel for the Respondents : Mr. M.R.Davrai. Sr.CGSC.

CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J)

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

DA 225/95.

Dt. of Order: 20-2-95.

(Order passed by Hon'ble Shri A.V.Haridasan, Member (D)).

* * *

Heard Shri G.V.Subba Rao, learned counsel for the applicant and Shri N.R.Devraj, learned standing counsel for the Respondents. After stating facts and after arguing the case for some time, the counsel for the applicant seeks permission to withdraw this case with a permission to approach the Tribunal in case he is aggrieved by the out come of the representation made to the General Manager. Permission is granted. The Original Application is withdrawn.

2. In case the applicant is aggrieved by the out come of the representation made to the General Manager, he may take

3. No order as to costs.

(R.RANGARAJAN)

(A.V.HARIDASAN)

Dated: 20th February, 1995.
Dictated in Open Court.

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Subrata

To

1. Railnilayam, Secunderabad.
2. Controller of Stores, South Central Railway, Railnilayam, Secunderabad.
3. General Manager, South Central Railway, Railnilayam, Secunderabad.
4. One copy to Mr.G.V.Subba Rao, Advocate, CAT, Hyderabad.
5. One copy to Mr.N.R.Devraj, Sr.CGSC, AT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

YLR

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COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR.A.V.HARIDASAN : MEMBER(J)

AND
R. Ranga Rajan
THE HON'BLE MR.A.B.S. ORTHI : MEMBER(A)

DATED : 20.2.95

ORDER/JUDGEMENT

M.A/R.P/C.P.No.

in

D.A.NO. 225/95

Admitted and Interim directions
issued

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

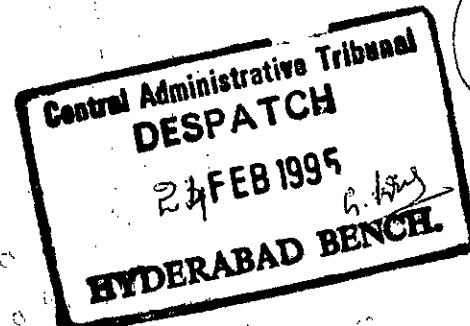
Dismissed for Default

Rejected/Ordered

No order as to costs.

YLKR

NO SPARE COPY



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